

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 18th August, 2022

NO.HC.VII-122/2018(Pt.)/7031/A #### In partial modification of the Registry's earlier notification no. HC.VII-122/2018(Pt.)/5977/A dated 12-08-2022, the Hon'ble Gauhati High Court has been pleased to nominate the following Master Trainer Judicial Officers as **Resource Persons** to conduct the training Programme on "**Electronic Case Management Tools (ECMT) & Updated features of CIS**" in the following districts.

Name of Master Trainer Judicial Officers	Place of Training	Date
Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Kamrup (M), Guwahati.	Kamrup (M)	23-08-2022 & 24-08-2022
Shri Navneet Kashyap, Munsiff No. 2, Kamrup (M), Guwahati.	Nalbari	25-08-2022
Smti Mayurakshi Roy Medhi, Munsiff, Rangia	Kamrup	30-08-2022
	Rangia	15-09-2022

The topic and time of the aforesaid training programme will be same as notified in the Registry's earlier notification.


By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

NO.HC.VII-122/2018(Pt.)/7032-7046/A

Dated: 18-08-2022

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.


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3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Master Trainer Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period at the district outside their Head Quarter & (b) they will be entitled T.A. & D.A.as admissible under the Rules]

4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup (M) /Kamrup / Nalbari

(He/She is requested to inform all the Judicial Officers, Resource Persons and the System Officers/System Assistants under his/her control about this Notification and make necessary arrangements for smooth conduct of the training programme).

7. The Chief Judicial Magistrate
Kamrup (M) / Kamrup / Nalbari

(He/She is requested to inform the Judicial Officers under his/her control about this Notification).

8. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
11. The Systems Officer/Systems Assistants,
Kamrup (M) / Kamrup / Nalbari

(The System Officers/System Assistants are directed to make necessary arrangement for Electronic Tools, V.C. Application etc., as per requirement for the training in their respective District).


13.08.22

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar
18.08.22

REGISTRAR (JUDICIAL)